

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 671
TO BE ANSWERED ON 20.11.2019**

Coal Blocks

**671. SHRI KULDEEP RAI SHARMA:
DR. ANMOL RAMSING KOLHE:
SHRI SUNIL DATTATRAY TATKARE:
DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:
SHRI A.K.P. CHINRAJ:**

Will the Minister of COAL be pleased to state:

- (a) the details of coal blocks under the possession of various State Governments as on date;
- (b) whether any State Government has denied possession of coal blocks even after they paid the necessary amounts for coal blocks and if so, the details thereof;
- (c) whether the States experience a lot of difficulties in obtaining a No Objection Certificate from the Union Government after the allotment to coal blocks;
- (d) if so, whether the Government has formulated any action plan to streamline the procedure;
- (e) whether the Union Government has received any proposal from various State Governments including Maharashtra and Tamil Nadu for allocation of coal blocks;
- (f) if so, the details of proposals received during the last three years and the current year, State/UT-wise; and
- (g) the details of the proposals cleared and pending out of them and the reasons for their pendency along with the time by which the pending proposals are likely to be cleared, State-wise?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL & MINES
(SHRI PRALHAD JOSHI)

(a) Details of coal blocks which have been allocated under Coal Mines (Special Provisions) Act, 2015 [CM (SP) Act, 2015] to various State Government Public Sector Undertaking is at Annexure-A. No coal block allocated under Mines and Mineral (Development and Regulation) Act, 1957 is in possession of State Government.

(b) No Sir.

(c) & (d) No Sir.

(e) to (g) Under the CM (SP) Act, 2015, the allotment of coal mines to State Government companies is on the basis of the process of inviting application. When Notice Inviting Application is issued, State Government companies can make application, if they are interested in allocation of the coal blocks. The details of Notice Inviting Applications for allotment of coal blocks to State/Central Public Sector Undertakings during the last three years and the current year is attached as Annexure-B.

ANNEXURE-A

S.No	State	Name of the Coal Mine	Allottee	
1	Chhattisgarh	Gare Palma sector- I	Gujarat State Electricity Corporation Ltd.	
2		Gare Palma sector- II	Maharashtra State Power Generation Co. Ltd.	
3		Gare Palma sector- III	Chhattisgarh State Power Generation Co. Ltd.	
4 & 5		Gidhmuri & Paturia	Chhattisgarh State Power Generation Co. Ltd.	
6		Parsa	Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	
7 & 8		Parsa East & Kanta Basan	Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	
9		Madanpur South	Andhra Pradesh Mineral Development Corporation Ltd.	
10		Jharkhand	Banhardih	Patratu Vidyut Utpadan Nigam Ltd
11			Pachwara Central	Punjab State Power Company Ltd.
12	Pachwara North		West Bengal Power Development Corporation Ltd.	
13	Rajbar D & E		Tenughat Vidyut Nigam Ltd.	
14	Saharpur Jamarpani		Uttar Pradesh Rajya Vidyut Utpadan Nigam Ltd.	
15	Patal East		Jharkhand State Mineral Development Corporation Ltd.	
16	Madhya Pradesh	Suliyari	Andhra Pradesh Mineral Development Corporation Ltd.	
17-22	Maharashtra	Baranj-I, II, III, IV, Kiloni & Manora Deep	Karnataka Power Corporation Ltd.	
23-24	Odisha	Manoharpur & Dipside Manoharpur	Odisha Coal & Power Ltd.	
25		Naini	Singareni Collieries Company Ltd.	
26		Baitarni West	Odisha Mining Corporation Ltd.	
27		New Patrapara	Singareni Collieries Company Ltd.	
28	Telengana	Tadicherla-I	Telengana State Power Generation Corp. Ltd.	
29		Pengadappa	Singareni Collieries Company Ltd.	
30	West Bengal	Barjore	West Bengal Power Development Corporation Ltd.	
31		Barjora North	West Bengal Power Development Corporation Ltd.	
32-33		Gangaramchak & Gangaramchak Bhadulia	West Bengal Power Development Corporation Ltd.	
34		Kasta East	West Bengal Power Development Corporation Ltd.	
35-36		Tara East & West	West Bengal Power Development Corporation Ltd.	
37		Trans Damodar	Durgapur Projects Ltd.	
38		Gaurangdih ABC	West Bengal Mineral Development Corporation Ltd.	

ANNEXURE-B

NIT issued on	Block offered for Allotment	End Use	Application received from	Status
11.06.2018	Ashok Karkata Central	Power	No application received	Central Government issued directions regarding changes required to be incorporated in the draft Standard Allotment Agreement pertaining to calculation of Performance Security, Utilization of coal, flexibility in Production and Efficiency parameters. However, since the changes required to be made were not informed to the prospective applicants before the receipt of last date of application, hence it was decided by the Government to annul the process of allotment.
	Latehar	Power	No application received	
	Barjora South	Power	No application received	
	Utkal C	Power	Goa Industrial Development Corporation	
			Gujarat State Electricity Corporation Ltd.	
			Karnataka Power Corporation Ltd.	
			National Aluminium Company Ltd.	
			National Thermal Power Corporation Ltd.	
			Tamil Nadu Generation and Distribution Corporation Ltd.	
	Mandakini	Power	Gujarat State Electricity Corporation Ltd.	
			Karnataka Power Corporation Ltd.	
			National Aluminium Company Ltd.	
			National Thermal Power Corporation Ltd.	
			Tamil Nadu Generation and Distribution Corporation Ltd.	
Durgapur-II/ Taraimar & Durgapur-II/Sariya	Power	Goa Industrial Development Corporation		
		Karnataka Power Corporation Ltd.		
New Patrapara	Sale of Coal	Singareni Collieries Company Ltd. (SCCL)	Allotment Order issued in favour of SCCL on 30.10.2019.	
		Goa Industrial Development Corporation		
Dongri Tal-II	Sale of Coal	Goa Industrial Development Corporation (GIDC)	Allotment Order issued in favour of GIDC on 30.10.2019	
06.08.2019	Durgapur-II/ Taraimar & Durgapur-II/ Sariya	Power	Goa Industrial Development Corporation (GIDC)	The applications of State/ Centre Government Public Sector Undertakings are under consideration of Technical Committee in Ministry of Coal.
			Karnataka Power Corporation Ltd.	
	Utkal C	Power	Goa Industrial Development Corporation (GIDC)	
			Gujarat State Electricity Corporation Ltd.	
			Karnataka Power Corporation Ltd.	
Tamil Nadu Generation and				

NIT issued on	Block offered for Allotment	End Use	Application received from	Status
			Distribution Corporation Ltd.	
	Mandakini	Power	Andhra Pradesh Power Generation Corporation Ltd.	
			Gujarat State Electricity Corporation Ltd.	
			Karnataka Power Corporation Ltd.	
			Tamil Nadu Generation and Distribution Corporation Ltd.	
			Telangana State Power Generation Corporation Ltd.	
	Tokisud North	Sale of Coal	NMDC Ltd.	
			Jharkhand State Mineral Development Corporation Ltd.	
			Madhya Pradesh State Mining Corporation Ltd.	
	Sugia Closed Mine	Sale of coal	Jharkhand State Mineral Development Corporation Ltd.	
